

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IA 1244/2024

In

C.P. (IB)/208(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: STAINLESS WORK PRIVATE LIMITED

Section 43(1) & 44 OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

1. Adv. Daneel Pancras i/b Jain Law Partners LLP for Applicant. Ms. Pooja Gera, Ld. Counsel for the Respondent No.1, 2 and 4 present.
2. Ld. Counsel for the Respondent No.1 who appears for Respondent No.2 and 4 as well submits that the reply on behalf of Respondent No. 1 has already been filed, however, she has received further instructions to file reply on behalf of Respondent No.2 and 4.
3. Ld. Counsel for the Respondent No. 2 and 4 seeks time to file reply. Two weeks' time is granted to Respondent to file reply after duly serving the copy to the other side.
4. List this matter **15.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)